

NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH
(through web-based video conferencing platform)

Item No. 26
CP No. (IB)-24/9/JPR/2020
Under Section 9 of IBC, 2016

In the matter of:

M/s Jagannath Convertors Pvt. Ltd.

Versus

...Operational Creditor

M/s Triveni Polytech Pvt. Ltd.

... Corporate Debtor

Due to administrative reasons, the matter is reposted to 08.06.2021.

Sd _____

Assistant Registrar

April 15, 2021
H.A